

(b) Indian Airlines has lost twelve aircraft in accidents since 1970.

(c) and (d) Government has approved purchase of 2 A 300B2 Airbus and eight Boeing 737 aircraft by Indian Airlines to be added to the fleet in 1980 and 1981.

**Number of Contractor Workers in IISCO, Burnpur and Kulti**

2162. SHRI SAMAR MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) how many contractor workers are engaged in IISCO, Burnpur and Kulti, unit-wise, plant-wise; and

(b) details of steps taken by Government to regularise them against permanent vacancy thereof?

Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

MUKHERJEE): (a) The number of contractors' workers does not remain constant. The average numbers of such workers employed in the Production Departments and Maintenance and Service Departments of Burnpur and Kulti Works of IISCO during the last quarter of 1979 were as under:

	Burnpur Works	Kulti Works
Production Deptts.	1,041	162
Maintenance and Service Deptts.	2,381	893
Total:	3422	1055

(b) The Government of West Bengal has issued a notification No.

134-LW  
LW/41-17/79

dated 9th February, 1980 under section 10 of the Contract Labour (Regulation and Abolition) Act, 1970 prohibiting employment of contract labour on certain jobs in the Burnpur Works of IISCO with effect from 1st April, 1980. The Management of IISCO is taking steps to departmentalise these jobs. For this purpose, they are assessing through industrial engineering study the number of posts required to be created and, simultaneously, discussing the details and modalities of such departmentalisation with the five unions as per existing negotiating practice.

So far as Kulti Works are concerned, the Labour Directorate of West Bengal Government is looking into the issue of regulation and abolition of contract jobs.

**Production of Steel and Alloy**

2163. SHRI SUSHIL BHATTACHARYA: Will the Minister of STEEL AND MINES be pleased to state the production of Steel and Alloy during the last three years, year-wise, plant-wise?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): The production of ingot steel and saleable steel from the six integrated steel plants and from Alloy Steels Plant, Durgapur and Visvesvaraya Iron and Steel Limited, Bhadravati during the years 1976-77 to 1978-79 and April, 1979 to February, 1980 is indicated in the table below:—

Plan	('000 tonnes)			
	1976-77	1977-78	1978-79	1979-80 (April 79— Feb 80)
<b>INGOT STEEL</b>				
Bhilai	2302	2371	2000	1925
Durgapur	1091	1092	945	804
Rourkela	1503	1409	1319	1140
Bokaro	956	933	1195	1300
IISCO	667	651	628	514
TISCO	1908	1968	1966	1613
Total	8428	8424	8153	7302

Alloy Steels Plant Durgapur	94.8	97.2	97.3	71.8
VISL. Bhadravati	137.3	102.9	113.4	108.1

### SALEABLE STEEL

Bhilai	2019	1930	1846	1536
Durgapur	901	865	776	570
Rourkela	1174	1178	1042	940
Bokaro	736	815	931	800
IISCO	542	506	481	380
TISCO	1550	1601	1516	1288

Total :	6922	6894	6592	5472
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Alloy Steels Plant, Durgapur*	51.9	48.8	48.8	41.0
VISL. Bhadravati	80.6	72.7	83.7	81.3

### Sanction of Selection Grade to Income-tax Inspectors

2164. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) what are the criteria laid down by the Government for creation of Selection Grade in a Cadre;

(b) whether the criteria laid down by the Government have been strictly followed while creating 'Selection Grade' in the Cadre of Assistant Commissioners of Income-tax in the Income-tax Department;

(c) if not, what are the reasons for departure from the existing orders;

(d) whether the criteria followed in the case of Assistant Commissioners of Income-tax are also proposed to be applied for giving 'Selection Grade' to Income-tax Inspectors; and

(e) if so, when the 'Selection Grade' to Income-tax Inspectors is going to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) A copy of Department of Expenditure

O.M. No. F. 7(21)-E.III(A)/74, dated the 10th January, 1977 governing the criteria for creation of selection grade, is laid on the Table of the House. [Placed in Library. See No. LT 781/80].

(b) 'Selection Grade' in the grade of Assistant Commissioners of Income-tax was created on the recommendations of the Cadre Review Committee. As such, the criteria adopted in creating 'Selection Grade' in the grade of Assistant Commissioners of income-tax was different.

(c) to (e) Do not arise in view of (a) & (b) above.

### Machinery for effective functioning of Distribution system for Essential Commodities

2165 PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have set up any suitable machinery for the effective functioning of the distribution system for essential commodities like sugar, kerosene, edible oils, cement etc.;

(b) if so, the nature thereof;